

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1238 of 2019

IN THE MATTER OF:

Jayprakash Vyas

....Appellant

Vs.

Prabhat Steel Traders Pvt. Ltd. & Anr.

....Respondents

Present:

Appellant: Ms. Prachi Johri, Advocate

Respondents: Mr. Ankur Singhal, Advocate for R-1

**Ms. Udita Singh and Mr. Siddharth Chechani,
Advocates for R-2.**

ORDER

03.03.2020: Heard both sides. **Judgment is Reserved.**

The Learned Counsel appearing for the parties are directed to furnish written submissions, containing not more than three pages, within three days from today.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

sa/nn